

(b) if so, how many such factories get the regular quota; and

(c) whether Government have enquired whether all these factories exist?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (c). The distribution of coal to individual factories is controlled by the State Coal Controller. Information has been called for from the State Government and will be placed on the Table of the House, when received.

COAL TO TUNDLA GLASS FACTORY

***1563. Ch. Raghubir Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any glass factory in Tundla, District Agra;

(b) whether the regular quota of supply of coal is given to this factory and whether owing to the shortage of coal it has been brought to a standstill;

(c) whether it is a fact that a number of employees who were working in this glass factory, Tundla, are thrown out of employment because this glass factory is brought to a standstill;

(d) whether Government propose to fix the regular quota of the supply of coal to this factory also; and

(e) if so, when?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir. There is one.

(b) to (e). The coal quota of the glass industry in U.P. is controlled by the State Coal Controller. Information has been called for from the State Government and will be placed on the Table of the House, when received.

COTTAGE INDUSTRIES

***1564. Shri Dabhi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government had decided to give top priority to the development of cottage industries;

(b) if the answer to part (a) above be in the affirmative, what are the names of the principal cottage industries to the development of which they have decided to give top priority and what actual steps they propose to take with a view to developing these industries and protecting them from the competition of similar large scale industries;

(c) whether Government propose to give special protection to hand-spun and hand-woven cloth; and

(d) if so, how?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Yes, Sir, high priority is being given to the development of cottage and small-scale industries.

(b) to (d). These matters are under examination.

TRADE AGREEMENT WITH EGYPT

***1565. Shri Muniswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) the terms of Agreement of Trade between India and Egypt; and

(b) whether there are any special provisions in the Agreement to facilitate increased exports from India to Egypt?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) A copy of the Trade Agreement with Egypt as extended for a further period of 12 months by letters exchanged on the 28th of June, 1952 is placed on the Table of the House. [See Appendix VII, annexure No. 51.]

(b) Although there are no special provisions in the Agreement to that effect, the whole object is to increase the export trade of both countries with each other.

RUBBER FACTORIES

***1566. Shri K. C. Sodhia:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of rubber factories working in India during 1951-52 and their location;

(b) the total output of each during the same period;

(c) the total amount of their output exported; and

(d) the total number of Indians on their superior staff?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) A statement is laid on the Table of the House. [See Appendix VII, annexure No. 52.]

(b) A statement showing the total output of important rubber manufactures in the year 1951-52 is laid on the Table of the House. [See Appendix VII, annexure No. 53.]

(c) A statement is laid on the Table of the House. [See Appendix VII, annexure No. 54.]

(d) The information is not available.